

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-284 of 2015

In

DFR No.1255 of 2015

Dated : 26th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K Ganesan
Ms. Swapna Seshadri
Mr. Ishan Mukherjee

Counsel for the Respondent (s) : -

ORDER

IA No.284 of 2015 in DFR No.1255 of 2015 has been filed on behalf of the Applicant/Appellant praying for condonation of delay of 824 days in filing the Appeal against the Impugned Order dated 7.1.2013.

Issue Notice to the Respondents returnable within two weeks from today. Objections if any, be filed within three weeks from today after serving a copy to the other side. Dasti Service is permitted.

Post the IA for hearing on **08 October, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hcj/rkt